

(10)

Central Administrative Tribunal  
Principal Bench

O.A. No. 242 of 1995  
M.A. No. 2155 of 1999

New Delhi, dated this the 19th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Mohammed Aseem,  
Research Assistant,  
House No. 1823, Turkman Gate,  
Delhi-110006. ... Applicant

(None appeared)

Versus


1. Union of India through,  
The Secretary,  
Ministry of Human Resources Development,  
Dept. of Education,  
Languages Division-D. III (L),  
C Wing, Shastri Bhawan,  
New Delhi-110001.
2. The Director,  
Bureau for Promotion of Urdu,  
West Block-I, R.K. Puram,  
New Delhi-110066. ... Respondents


(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

In view of M.A. No. 2155/99 filed by applicant seeking permission to withdraw the O.A., the same is allowed and the O.A. is dismissed as withdrawn.

  
(Mrs. Lakshmi Swaminathan)  
Member (J)

  
(S.P. Adige)  
Vice Chairman (A)

/GK/